13 hrs.

MATTERS UNDER RULE 377

(i) NEED FOR A UNIFORM PATTERN OF EDUCATION IN THE COUNTRY.

DR. VASANT KUMAR PANDIT (Rajgarh): The teachers all over the country are shocked to learn that the Union Government has decided to delete education from the concurrent list of the Constitution of India. Teachers and educationists have all along been of the firm opinion that formulation and implementation of a National Educational Policy will be well high impossible if Education is left to the States alone. With this aim in view the teachers have struggled hard to demand education being placed in the concurrent list. Educationists in general and patriots in particular are firmly of the opinion that a uniform national pattern of education shall be the most powerful instrument of national and emotional integration. This can be achieved only through the joint efforts of the Union and the State Governments. Uniform pattern of education also entails uniform service conditions, statutory security of term and national payscales of teachers throughout the country. Teachers all over the country have been agitating since long for all these demands. With education on the Concurrent List the States as well as the Union Government will be enabled to share jointly the financial burden involved in implementing the above programme of national importance. It is therefore urged that the Union Government will kindly reconsider the above decision in their correct perspective and concede the genuine long-standing demands of teachers.

(ii) REPORTED RESENTMENT AMONG PEOPLE OF NORTH BIHAR DUE TO CANCELLATION OF CERTAIN TRAINS INCLUDING KOSI EXPRESS

श्री रामविलास पासवान (हाजीपुर) : उपाध्यक्ष महोदय, मैं नियम 377 के अन्तर्गत अविलम्बनीय लोकमहत्व के निम्न विषयों की ओर सरकार का ध्यान खींचना चाहता हूं—

उत्तरी बिहार के कोसी प्रक्षेत्र में अभी भी 50 प्रतिशत गाड़ियां बन्द हैं तथा पिछले 6 महीनों के भीतर चौथी बार इतनी गाड़ियां बन्द की गई हैं। अश्चर्य है कि इस क्षेत्र में दिन में चलने वाली एकमात्र सर्वाधिक उपयोगी गाड़ी "कोसी एक्सप्रेस" (67 अप एवं 68 डाउन) भी बन्द है। ज्ञातव्य है कि दस जोड़ी गाड़ियों में 5 जोड़ी गाड़ियां अभी भी बन्द हैं।

लोगों में काफी आक्रोश है। गाड़ियों के बन्द होने से जन-जीवन अस्त-व्यस्त है। मूल्यों में वृद्धि और विकास कार्यों के ठप्प होने की नौबत उत्पन्न हो गई है। यातायात का दूसरा कोई साधन भी नहीं है।

अतः सरकार से मांग है कि बंद गाड़ियों को अविलम्ब चालू किया जाय तथा दिन में चलने वाली कोसी एक्सप्रेस और रात्री में चलने वाली जानकी एक्सप्रेस को किसी भी हालत में कभी भी नहीं बन्द किया जाय।

इसके अलावा कोसी एक्सप्रेस के लिये अलग रैंक की व्यवस्था हो। उसमें और भी डिब्बे जोड़े जायें, वाई.पी. इंजन लगाये जायें, गाड़ी को साफ सुथरा रखा जाये तथा पानी, पखाना एवं रोशनी की पूर्ण व्यवस्था की जाये।

आशा है माननीय रेल मंत्री इस ओर शीघ्र ध्यान देकर जन-जीवन की रक्षा करेंगे।

MR. DEPUTY-SPEAKER: The House stands adjourned till 2.05 P.M.

13.05 hours

The Lok Sabha adjourned for Lunch till five Minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at ten minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER *in the Chair*]

श्री सुरेन्द्र विक्रम (शाहजहांपुर) : जब तक यह व्हीकल्स की हड़ताल चल रही है तब तक यहां कम डिस्कशन किया जाए। यहां पर आने के लिए टांगे और रिक्शा का प्रबंध किया जाए या बसों को यहां तक आने दिया जाए।